

matter and if not, the stage at which this stands;

(c) whether ALCATEL has already entered into a collaboration agreement with the B.K. Modi Group and if so, the details thereof;

(d) the reaction of the Government thereto;

(e) the impact on the ITI's programme for development of indigenous exchanges; and

(f) whether another multi-national is also in the run, if so, the details thereof and the terms and conditions offered by it for its technology and in setting up a research and development centre?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) The proposal is presently under examination by M/s ITI.

(c) M/s Indian Reprographics Systems Pvt. Ltd. promoted by Shri B.K. Modi has filed an Industrial Entrepreneurs Memorandum for setting up a joint venture with M/s ALGATEL.

(d) Nil

(e) No impact.

(f) A number of multinational Companies have shown interest and have submitted their initial proposals for setting up of manufacturing units for switching equipment.

#### **Damage to Pulse Code Modulation Gadgets**

2856. SHRI SANAT KUMAR MANDAL Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether in the context of the state-of-art technology, any research has been or is being made to countenance the cutting of the cable and thereby causing damage to the costly Pulse Code Modulation gadgets used to increase the capacity of the cable upto 15 times and to save the entire network from being jeopardised; and

(b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Presently no research is being done in this area as the present Pulse Code Modulation Systems in the network have a built in alarm indication which is displayed at the attended terminal stations, in the event of faults, including cable cuttings. PCM system working on a cable is not damaged electrically in the event of cable cutting.

(b) Not applicable in view of the reply at (a) above.

#### **Telecast of Local Programmes from All L.P. Ts in Orissa**

2857. SHRI K. PRADHANI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether any assurance was given by the Government that local programmes of Doordarshan, Cuttack will be telecast from all Low Power Transmitters in Orissa State;

(b) if so, whether any approach has been made by the Orissa Government for commissioning the Car Festival; and

(c) if so, the details thereof and the reaction of Central Government thereto? .

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS) (a) All the high power and low power TV

transmitters of Orissa have started relaying the regional programmes of Doordarshan Kendra, Cuttack via satellite with effect from 7-9-1991.

(b) and (c). Whereas a request has been received from the State Government of Orissa for live telecast of Car Festival of Lord Jagannath from Puri, the same has not been found feasible on policy and technical consideration. However, a special report on the festival would continue to be telecast on the same day in Doordarshan's National Network which could be viewed by a large number of viewers all over India.

**Assistance for Naxalite Infested Blocks in Orissa**

2858. SHRI RAM KAPSE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a proposal for Rs. 162 crores aid to finance the Special Area Development Programme for twelve naxalite infested blocks of Keraput and Ganjam districts of Orissa have been pending with the Union Government;

(b) if so, whether the State Government has requested the Union Government to speed-up sanction of funds for the purpose; and

(c) if so, the steps taken/proposed to be taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIM.M. JACOB): (a) to (c). A proposal was received from the State Government of Orissa for financial assistance for an action plan for development of the naxalite affected areas of the State which was examined in

consultation with the Planning Commission. The State Government was subsequently advised that the cost of implementing the Action Plan has to be met by the State Government from their normal Plan outlay as approved and finalised by the Planning Commission.

**Construction of More Crematoriums in Delhi**

2859. SHRI JEEVAN SHARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the present electric crematorium in Delhi is in bad shape;

(b) if so, the reasons therefor and the steps taken to improve its condition;

(c) whether there is any proposal to construct more such crematoriums in Delhi;

(d) if so, the details thereof and by when these are likely to be constructed along with the details of the crematoriums in existence;

(e) whether the crematorium ground near Kamal Cinema in South Delhi, New Delhi also needs improvement; and

(f) if so, the steps Government propose to take to improve the same?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIM.M. JACOB): (a) to (f). Information is being collected and will be laid on the Table of the House.

**Efficient and Proper Service by MTNL**

2860. SHRI ARJUN SINGH YADAV: Will the Minister of COMMUNICATIONS be pleased to state: